

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No 75 of 2025 (SZ)

In the matter of:

Durai Varathan,
Tiruvannamalai and Anr.

... Applicant(s)

Versus

District Collector,
Tiruvannamalai District and Ors.

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel of Government of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

DATE: 21.01.2026

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STATUS REPORT FILED BY THE FIRST RESPONDENT-
THE DISTRICT COLLECTOR, TIRUVANNAMALAI.

CHRONOLOGY

1. Collector Proceedings for construction of FSTP at R.S 224/1 - 14.11.2023
2. Collector order regarding allocation of land R.S 224/3- 27.11.2023
3. Payment of Rs 5,68,675 ad land cost- 03.02.2025

I, K. Tharpagaraj I.A.S, S/o Kanakaraj, Hindu aged about 51 years, presently working as District Collector, Tiruvannamalai, filing this report in accordance with the order of this Hon'ble Tribunal.

1. As seen from the above chronology, 1.15.0-hectare land has been allocated for construction of FSTP cum STP at R.S 224/3, Pudupalayam village, Polur Taluk, Tiruvannamalai District. This FSTP is sanctioned for Polur(Now upgraded as municipality) and Kalambur Town Panchayat. Executive officer of Polur town Panchayat has made a payment of RS 5,68,675 as land value to commissionate of land administration.


DISTRICT COLLECTOR,
TIRUVANNAMALAI DISTRICT
TIRUVANNAMALAI.

13/2.8

2. It is respectfully submitted that, on 14.11.2023, my proceeding has made an order as follows:
 "Out of 75.82.5 hectares, 1,15.0 hectare is allocated for the construction of FSTP/STP in R.S 224/3 at Pudhupalayam village."
3. No Objection received from the public for the transfer of land to Municipal Administration and Water Supply for the construction of FSTP/STP on the basis of the publication of notice, on 05.09.2023 at Pudhupalayam village.
4. Vasur lake is situated at 260 metres away from R.S 224/3 of 99.Pudupalayam Village. **The source of water for the Pudupalayam village peoples is form two open well at river banks of Cheyyar River at Karaipambadi Village (Kalasapakkam) from this open well the drinking water is supplied to village people of 1.Pudupalayam and 2.Padiyampattu village and no water is extracted or distribution for human drinking purpose in Vasur lake. This report was submitted by Polur Block Development Officer to District Collector vide Roc.No.A6/2938205/2025, Dated:-20.06.2025. Water from this lake is not used by the public for drinking purpose. And water from Vasur lake is mainly utilised for irrigation purpose only. However, the treated water "The over flow AF Fed into HPGF for the removal of BOD and nutrients. The percolate from can be reused for grading purpose".**
5. There is a small village deity temple (Vediyappan), not worshipped by the village on a daily basis.
6. I humbly request the tribunal to peruse the map, which indicates the distance between the project site and the water body (Vasur Lake).
- Distance between the water body (Vasur Lake) and project site for FSTP/STP is nearly 260m distance away from project site.
 - Between the project site and the water body (Vasur Lake), state highway Road linking Polur-Chengam was laid long time age.
 - Between the State high way road and the water body (Vasur Lake) a petrol pump is situated.


 DISTRICT COLLECTOR,
 TIRUVANNAMALAI DISTRICT
 TIRUVANNAMALAI, 14/25

7. Mr Durai Varathan, applicant is not owning land in this area. According to the village administrative office, there is no R.S 223/4 as claimed by the applicant. In fact, R.S 223/1A& R.S 223/2A, patta number 326 is stands in the name of Durai s/o Varathan Pillai.
8. The said applicant claims that he is cultivating in his father's land. However, he did not provide proof to his claim.
9. This application filed by these applicants is premature as the funding for this project yet to be granted by the Government. The applicants failed to provide any reason for the inference by the NGT at this junction.
10. I therefore humbly submitted that the above said fact may kindly be taken into consideration by this Hon'ble National Green Tribunal(SZ), Chennai and pass necessary orders as it deems fit and thus render justice.

Date: 01.11.2025


DISTRICT COLLECTOR,
TIRUVANNAMALAI DISTRICT
TIRUVANNAMALAI. 15/28

VERIFICATION

I, K. Tharpagaraj I.A.S, S/o Kanakaraj, Hindu aged about 51 years, presently working as District Collector, Tiruvannamalai, do hereby verify that the contents of the above report are true and correct on the basis official record maintained by the respondent no 1, no part of it is false and nothing material has been concealed there from.

Date: 01.11.2025


DISTRICT COLLECTOR,
TIRUVANNAMALAI DISTRICT
TIRUVANNAMALAI. 16/28

விடுநர்

அ.சு.லட்சுமி,
வட்டார வளர்ச்சி அலுவலர் (கி.ஊ.),
போளூர்.

பெறுநர்

மாவட்ட ஆட்சித்தலைவர்,
திருவண்ணாமலை.

ந.க.அ6/2938205/2025

நாள்: 20.06.2025

அய்யா,

பொருள் : வழக்கு - போளூர் ஊராட்சி ஒன்றியத்திற்கு உட்பட்ட 99 புதுப்பாளையம் கிராமத்தில், போளூர் நகராட்சி முலம் செயல்படுத்தப்படும் (FSTP) அமைத்தல் பணிக்கு கிராம மக்கள் எதிர்ப்பு தெரிவித்தல் - அறிக்கை சமர்ப்பிக்க கோரியது - சமர்ப்பித்தல் - சார்பு.

பார்வை : 1.National Green Tribunal, Southern Zone,
Chennai. OA/75/2025(SZ),
2.சம்மந்தப்பட்ட கோப்புகள்,

போளூர் ஊராட்சி ஒன்றியம் புதுப்பாளையம் ஊராட்சியில் வசிக்கும் மக்களுக்கு கலசபாக்கம் செய்யாற்றின் அருகே கரை ஓரத்தில் (கரையாம்பாடி கிராமத்தில்) உள்ள இரண்டு கிணற்றில் இருந்துதான் புதுப்பாளையம் ஊராட்சிக்கு 1.புதுப்பாளையம், 2.புத்திராம்பட்டு ஆகிய இரண்டு கிராமங்களுக்கு குடிநீர் விநியோகம் செய்யப்பட்டு வருகிறது.

வசூர் எல்லையில் இருந்தும் மற்றும் வசூர் ஏரியில் இருந்தும் குடிநீர் விநியோகம் செய்யப்படவில்லை என்பதை பணிவுடன் தெரிவித்து கொள்கிறேன்.



வட்டார வளர்ச்சி அலுவலர் (கி.ஊ.),
போளூர்.

From: A. Su. Lakshmi,

Block Development Officer (Village Panchayat),

Polur.

To: District Collector, Tiruvannamalai.

Ref. No.: Na.Ka.A6/2938205/2025 **Date:** 20.06.2025

Subject: Court Case – Objection raised by villagers of Puthupalayam village under Polur Panchayat Union against the construction of Fecal Sludge Treatment Plant (FSTP) – Report submission – Regarding.

Reference:

1. National Green Tribunal, Southern Zone, Chennai. OA/75/2025(SZ)
2. Relevant files

Respected Sir,

I respectfully submit that the residents of Puthupalayam Panchayat, Polur Panchayat Union, are currently supplied drinking water from two open wells located on the banks of the Cheyyar River at Karayambadi village. This water is distributed to the villages of:

1. Puthupalayam
2. Puthirampattu

I further submit that drinking water is **not** being supplied either from Vasur boundary or from the Vasur Lake.

Yours faithfully,

Block Development Officer (Village Panchayat), Polur.

8. Sizing and Specifications of Components

The option 1 is selected for Illupur Town Panchayat with sludge drying beds for dewatering of fecal sludge. FS generation is estimated as 10 KLD and used water as 1000 KLD in the town panchayat (TP). The brief description of the process with process flow is detailed below.

8.1. Process Description

Desludging vehicles bring the fecal sludge to STP cum FSTP from household/ public toilet/liquid bulk generator. Desludging vehicles decant the collected FS in the septage receiving station. SRS consists of coarse screen, fine screen and grit chamber. Coarse screen is the first unit operation for fecal sludge treatment which removes floating debris from the raw fecal sludge. After screening fecal sludge enters the grit chamber where sand particles, egg shells are removed by simple gravity settling.

Screened and grit removed FS enters the stabilization reactor with 5-day retention time where anaerobic reaction digests the fecal sludge and heavier particles settle down. Settled sludge from the sludge holding tank of SR is pumped into a sludge drying bed for solid liquid separation. Separated liquid is sent for disinfection. After the disinfection the effluent has to sent to the lifting tank of used water for combined treatment. Solid part from SDB may be used for co-composting in the solid waste management site for further processing after dewatering.

Used water currently getting disposed into the canal to be diverted to the treatment facility using interception and diversion (I&D) with proper bypass and screening arrangements. It will get collected in a lifting tank and fed into the grit removal system combined with effluent from disinfection tank. From there the liquid is sent to the settler with pre filter tank, through a flow measuring channel, for removal of suspended solids to reduce the load in horizontal planted gravel filter (HPGF). The overflow from AF fed into HPGF for the removal of BOD and nutrients. The percolate from can be reused for gardening purpose.

8.2. Process Flow

Steps involved in the selected STP cum FSTP process is detailed below:

Step 1: The septage is received in the septage receiving station via screen, where the floatables are separated from the septage. The grit settles in the SRS, and the septage flows to the storage tank.

Step 2: The septage homogenises in the stabilization reactor with baffles. The 5 day retention time in the collection tank is designed to address the incoming fresh septage from community toilets and public toilets too.

Step 3: Submersible sludge pumps are placed in the stabilization reactor, to pump the settled sludge from the stabilization reactor to the sludge drying bed. Each section having one working pump and one stand by pump.

Step 4: The sludge from the sludge holding tank is pumped to the dewatering unit. The dewatering unit consists of:

- a. Polymer mixing system
- b. Polymer maturation tank
- c. Polymer dosing system
- d. Dewatering – Sludge drying bed

The system is designed to handle the varying solids % in the sludge.

Step 5: The dewatered solids fall into the EV trailer placed on the ground and is taken away to the composting yard for further composting with the MSW organic fraction. The filtrate from the SDB flows to the disinfection tank.

Step 6: Filtrate from SDB is treated in the disinfection tank for removal of pathogenic organisms, with a retention period of 2 days.

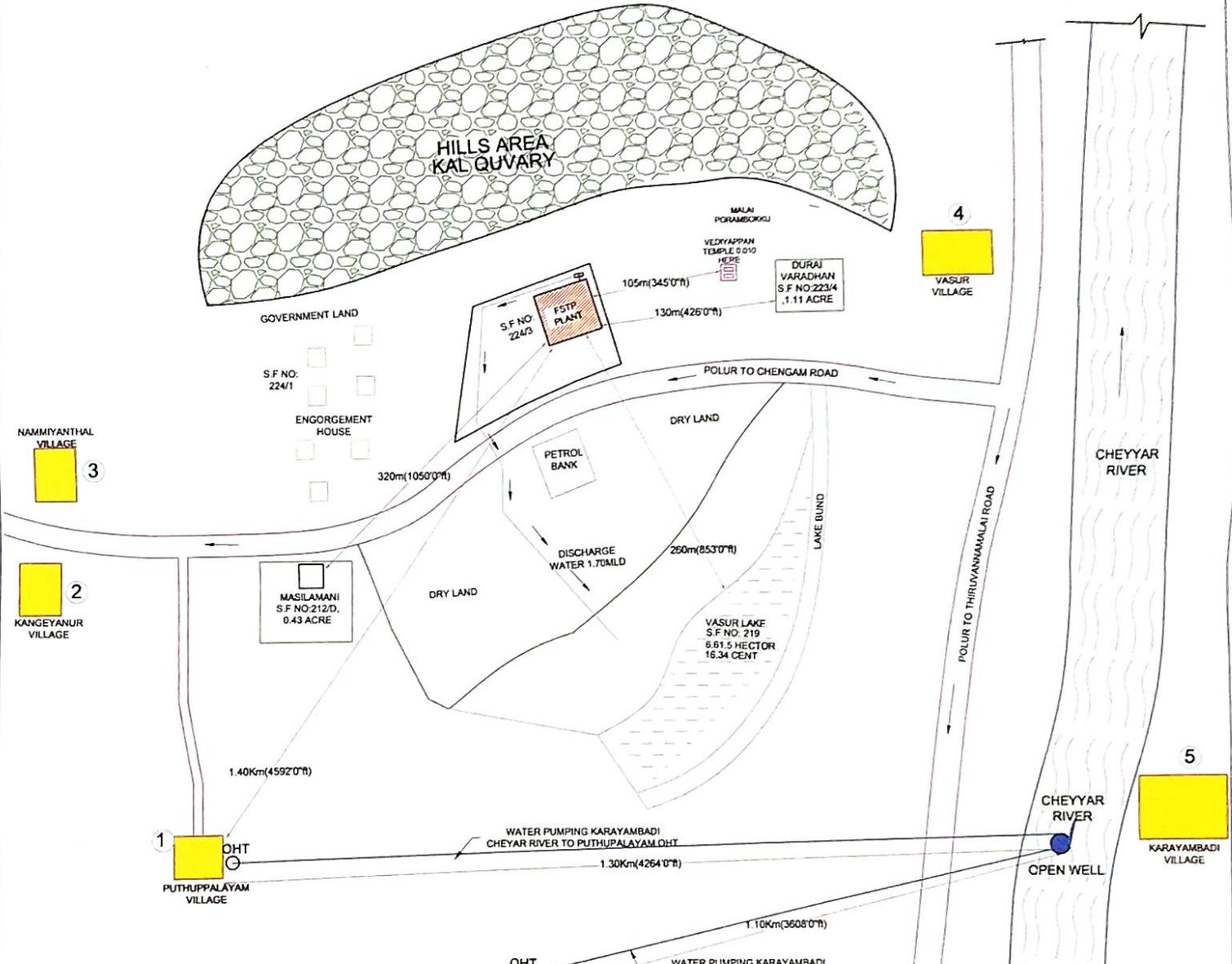
Step 7: After disinfection the effluent is fed into the lifting tank of used water for further combined treatment.

Step 8: The used water conveyed via I&D/pipeline reaching the lifting tank via gravity to through screen arrangements fed into the grit removal system combined with effluent from the disinfection tank.

Step 9: From there the liquid is sent to the Anaerobic baffled reactor with prefilter tank for removal of suspended solids which creates blockage and flow hindrance in the following HPGF.

Step 10: The overflow from AF fed into HPGF evenly for the removal of BOD and nutrients and the treated water can be used for gardening purposes.

FSTP SITE - LAYOUT DRWG IN POLUR MUNICIPALITY



REFERENCE

-  - FSTP PLANT
-  - ADJOINT VILLAGES
-  - HILLS (KALQUVARY)
-  - LAKE & RIVER
-  - VEDIYAPPAN KOIL